

61

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/398	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

Pawan Shyam
968624757.

Petitioner



RESPONDENT/s :

1. AKHILA M S
8095677363

Respondent



ORDER

Heard Shri Pawan Shyam, learned Counsel for Petitioner; Shri M.S Akhila, learned Counsel for Respondent.

Both the Counsels requested for adjournment. We are inclined to adjourn the case, since the case is listed today for final hearing.

At their request, post the case on 18/12/2018, and make it clear that, no further adjournment will be granted on any ground.


MEMBER (T)


MEMBER (J)

sana

